

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3227
ANSWERED ON:25.04.2012
INCLUSION OF CASTES IN THE LIST OF OBCS
Singh Shri Bhupendra

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Cabinet has sanctioned the inclusion of certain other castes and communities in the Central List of other backward classes with a view to provide reservation benefits in Central Government Services;
- (b) if so, the details of the castes/ communities, State-wise; and
- (c) the details of the action taken by the Government after the approval of the Cabinet?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) to (c): During 2011-12, inclusion of 180 new entries of castes/communities in the Central List of Other Backward Classes for 19 States and 4 UTs was approved by the Cabinet. Accordingly, approved inclusion of castes/communities in Central List of OBCs was notified, during 2011-12, in the Gazette of India, Extraordinary on 16.06.2011 and 8.12.2011. (Annexure A and Annexure B respectively)